

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 9th March, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
2.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 108/2017	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Raman Yadav, Adv. for R-62 Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
FOR HEARING			
5.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv.
6.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit Garga, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6

7.	Original Application No. 273/2016 (M.A. No. 28/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Abhishek Yadav, Adv. for State of U.P.
8.	Original Application No. 325/2016 (M.A. No. 992/2016, M.A. No. 1057/2016 & M.A. No. 209/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
9.	Original Application No. 420/2016 (M.A. No. 918/2016)	Praduman Tiwari Vs. Union of India & Ors.	Mr. Mona K. Rajvanshi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UP PCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Praveen Aggarwal, Adv. for R-8 Mr. T. N. Singh, Adv. for R-10 Mr. Rajesh Gupta, Adv. for R-11 Mr. Ramesh Chandra, Adv.
10.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF
11.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
12.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
13.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14

14.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal, Adv. for R-6
15.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsia & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9
16.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 1264/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC

			<p>Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sandeep Kapoor, Adv. Mr. Vikramditya Singh, Adv. for AIIMS Mr. Jeevan Prakash, Adv. for RG Stone Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv.</p>
17.	Original Application No. 148/2016	<p>Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.</p>	<p>Mr. Rahul Khurana, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6</p>
18.	Original Application No. 591/2016	<p>Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.</p>	<p>Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA</p>
19.	Original Application No. 307/2016	<p>Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.</p>	<p>Ms. Leeza Grover, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Michelle, Adv. for R-13 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Abhihek Yadav, Adv. Mr. A.D.N. Rao, Adv. for DMRC Mr. Karan Grover, Adv. for NHAI Mr. Ankur Jain, Adv. for DUSIB</p>

Date : 9th March, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
20.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 69/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
21.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7
22.	Appeal No. 47/2016 (M.A. No. 833/2016 & M.A. No. 153/2017) (PH)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA Mr. Raman Yadav, Adv. Mr. Sanjeev Sahay & Mr. Aditya Sharma, Advs.

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